

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 537/2023

**News report published in The Times of India dated 22.08.2023 titled
“Why Flooding Has Forced DDA’S Master Plan Rethink”**

INDEX

NDCH! - 8/12/25

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filed by

New Delhi

Dated :- 5/12/25

Govt. of NCT of Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 537/2023**

**News report published in The Times of India dated 22.08.2023 titled
“Why Flooding Has Forced DDA’S Master Plan Rethink”**

STATUS REPORT IN COMPLIANCE OF ORDER DATED 11.09.2025

1. That this Hon’ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled “Why Flooding Has Forced DDA’s Master Plan Rethink,” with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon’ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024, 17.09.2024, 15.01.2025, 29.04.2025, 12.08.2025 and 09.09.2025 in compliance to orders passed by this Hon’ble Tribunal and same are available on records of this Hon’ble Tribunal.
3. As per Hon’ble NGT order dated 25.08.2025 states:
.....The fresh report dated 12.08.2025 has been filed by the GNCTD which mentions about the outermost boundary of the flood plain as 1:100-year flood plain and demarcation accordingly, but it is silent about 1 meter contour. The Tribunal in the matters concerning the demarcation floodplain of river Ganga and its tributary in respect of

River Ganga Order 2016 for other stretches has directed the demarcation of flood plain with 1:100- year highest flood level with 1 meter contour, therefore, the same criteria is required to be followed for the 22 Kms stretch of river Yamuna in Delhi. Hence, we require the GNCTD and DDA to file a further report within 10 days disclosing the compliance of the said criteria.

- a. In compliance to the order it was submitted, IFCD informed that the data obtained from Survey of India which may be used for 1 meter contouring is available with IFCD and shall be provided to Geospatial Delhi Limited (GSDL). GSDL has been requested to analyse the said data using their software to ascertain the feasibility of digitally displaying the 1 meter contour map for proper marking. Further, IFCD has provided the SOI data (DEM 1 meter contour interval as desired by Hon'ble NGT) to GSDL.
- b. That, the study titled "Scientific Assessment of Impact on Flood Prone Area for Delhi Region after the Recent Flood, wherein the Highest Water Level at OBR was Recorded at 208.66 m, and to Suggest the Measures", awarded by the Irrigation and Flood Control Department (IFCD) to the Central Water and Power Research Station (CWPRS), was initially scheduled for completion by 31.08.2025. The IFCD has conveyed that CWPRS has now sought extension of time up to 31.12.2025 for completion of the study. Accordingly, the IFCD was directed to coordinate with CWPRS, Pune, to ensure completion of the said study within the revised timeline and preparation of the floodplain map delineating the 1:100 year highest flood level with 1-meter contour intervals

4. As per latest Hon'ble NGT order dated 11.09.2025 states:

.....In compliance of order dated 25.08.2025, status report dated 09.09.2025 has been filed by the Environment Department, Govt. of NCT of Delhi.

5. That, a review meeting in compliance to order was held on 11.09.2025 under Chairmanship of Secretary (Env.), GNCTD, dated 24.10.2025 Minutes of Meeting dated 24.10.2025 are **annexed at Annexure I** Additionally, a review meeting under the chairmanship of Special Secretary (Env.),GNCTD to review the progress made to comply with this Hon'ble Tribunal's directions. Minutes of Meeting dated 01.12.2025 are **annexed at Annexure II.**
6. That, In compliance with these directions of Hon'ble NGT, GSDL has prepared a PDF map using the 1-meter contour data generated under the DSSDI project (year 2007–2008). In this map, the 1-meter contours have been superimposed on the 1:100-year floodplain boundary received from I& FC and CWC. Preliminary desk-top level it was observed that contours between 195 -215 m are falling under the 1: 100-year flood plain covering Palla to Jaitpur Village. It is also observed that 1:100-year flood plain boundary mostly matches with the 209m-210m contour line at ORB. It may please be noted that no ground truthing has been carried out by GSDL for preparation of the PDF map. Therefore, I &FC needs to verify the draft map prepared by GSDL and undertake field level crosschecking through domain exercise.
7. That, I& FC further informed that CWPRS has encountered technical limitations in preparing the 1:100-year floodplain map with 1-meter

contour lines, the data provided by Survey of India (SOI) as supplied to CWPRS was found to be inadequate for the required analysis. As informed by CWPRS, Pune there is gap of 28.3 km stretch from Burari Garden to Okhla Bird Sanctuary. To address this gap, as decided during committee meeting, wherein the progress of the study in reference is being monitored, under the chairmanship of Member (RM), CWC on dated 14.11.2025. I& FC will procure the data from Airbus, which is expected to take approximately 45 days. Upon receipt of the data, CWPRS will require an additional five months to prepare the final map with 1-meter contour lines. In this regard, the timelines for completion of the said task is August 2026.

Copy of mail is annexed as Annexure III

8. That, the Delhi Development Authority (DDA) has informed that the tender for the said demarcation has been floated and the physical demarcation exercise of the floodplain shall be initiated once after 1:100 year floodplain with 01 metre contour map may be received from I& FC & GSDL
9. That, meanwhile, DDA informed that data regarding encroachments remains the same as placed on record earlier.
10. That the present status report may please be taken on record.

Date: 05-12-2025
Place: New Delhi


(Nigam Agarwal)
Director (Environment)
Department of Environment,
Govt. of NCT of Delhi

Department of Environment,

Government of NCT of Delhi, 6th Level, C-Wing, Delhi Secretariat
New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-V/5896-5908 Dated: 06-11-2025

Minutes of Meeting

Annexure-I

A meeting was convened under the Chairmanship of Secretary (Env. & Forest), GNCTD on 24.10.2025 at Delhi Secretariat, to review the pending issues emanating from compliance of Hon'ble NGT in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.

Officers from DDA, GSDL, Revenue Districts and IFCD attended the meeting. Record of attendance is at Annexure-I.

1. At the outset, the chair welcomed all the participants and thereafter, Director (Environment) gave a brief presentation regarding crucial issues requiring attention for complying with the directions and timelines issued vide Hon'ble NGT order dated 11.09.2025.
2. It was also apprised that next date of hearing is **08.12.2025** and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 25.08.2025 and 11.09.2025. Since the direction dated 25.08.2025 still need to be updated. All participants were apprised regarding the Hon'ble NGT directions vide order dated 25.08.2025 and 11.09.2025 encompassing the following:

Direction in Hon'ble NGT Order dated 25.08.2025:

- *The fresh report dated 12.08.2025 has been filed by the GNCTD which mentions about the outermost boundary of the flood plain as 1:100 year flood plain and demarcation accordingly, but it is silent about 1 meter contour. The Tribunal in the matters concerning the demarcation flood plain of river Ganga and its tributary in respect of River Ganga Order 2016 for other stretches has directed the demarcation of flood plain with 1:100- year highest flood level with 1 meter contour, therefore, the same criteria is required to be followed for the 22 Kms stretch of river Yamuna in Delhi. Hence, we require the GNCTD and DDA to file a further report within 10 days disclosing the compliance of the said criteria.*

Direction in Hon'ble NGT Order dated 11.09.2025:

- *In compliance of order dated 25.08.2025, status report dated 09.09.2025 has been filed by the Environment Department, Govt. of NCT of Delhi.*

After detailed deliberations following was decided:

- I. Secretary (Environment) directed GSDL to initiate the delineation of 1-meter contours on the 1:100 year floodplain map using the existing data available with them, and to cross-verify the boundary of the 1:100 year floodplain map with the corresponding 1-meter contour lines. GSDL shall convey the status of the same within one week.

(Action: GSDL)

- II. The Irrigation and Flood Control Department (IFCD) shall coordinate with the Central Water and Power Research Station (CWPRS), Pune, to ensure completion of the

study on the 1:100 year floodplain by 31st December, 2025, and preparation of the corresponding floodplain map delineating the 1:100 year highest flood level with 1-meter contour intervals.

(Action: IFCD)

III. The Irrigation and Flood Control Department (IFCD) was directed to obtain the latest Digital Elevation Model (DEM) data corresponding to 1-meter contour intervals, if available, from the Survey of India (SOI). The said data shall be utilized for accurate delineation of the 1:100 year floodplain map and for ensuring precision in contour-based demarcation activities to be undertaken subsequently.

(Action: IFCD)

IV. DDA shall ensure physical demarcation by erecting bollards under the supervision of the Joint Committee constituted vide HLC meeting dated 04.11.2024 upon availability of the finalized 1:100 year floodplain map with 1-meter contour intervals.

(Action: Revenue Department, DDA, IFCD and GSDL)

V. DDA informed that drone data capturing the extent of encroachments in the O-Zone area is available. It was decided that the same shall be physically verified through a joint field survey team from the concerned departments. DDA shall coordinate with all other Departments for the same.

(Action: Revenue Department, DDA, IFCD and GSDL)

VI. DDA shall update the encroachment data by compiling details of areas under litigation as per its records. Further, DDA shall provide updated information on the area freed from encroachment and the area presently occupied by Government bodies/departments by 30.10.2025.

(Action: DDA)

Meeting ended with a vote of thanks to the chair.



Nigam Agarwal
Director (Environment)

To

1. Vice Chairman, Delhi Development Authority
2. Divisional Commissioner, GNCTD
3. Principal Secretary, Irrigation Flood and Control Department, GNCTD
4. Commissioner, Municipal Corporation of Delhi
5. Secretary (IT), GNCTD
6. Managing Director, GSDL
7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD



(Nigam Agarwal)
Director (Environment)

Department of Environment,

Government of NCT of Delhi, 6th Level, C-Wing, Delhi Secretariat

New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-V/2816-20 Dated: 03/12/2025

Minutes of Meeting

A review meeting was convened under the Chairmanship of Special Secretary (Env. & Forest), GNCTD on 01.12.2025 at Delhi Secretariat, to review compliance of minutes of meeting dated 24.10.2025 and latest Hon'ble NGT order dated 11.09.2025 in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.

Officers from DDA, GSDL and IFCD attended the meeting. Record of attendance is at Annexure-I.

1. At the outset, the chair welcomed all the participants and thereafter, Senior Scientific officer (Environment) gave a brief presentation regarding crucial issues requiring attention for complying with the directions and timelines issued vide Hon'ble NGT order dated 11.09.2025.
2. It was also apprised that next date of hearing is **08.12.2025** and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 25.08.2025 and 11.09.2025. Since the direction dated 25.08.2025 still need to be updated. All participants were apprised regarding the Hon'ble NGT directions vide order dated 25.08.2025 and 11.09.2025 encompassing the following:

Direction in Hon'ble NGT Order dated 25.08.2025:

- *The fresh report dated 12.08.2025 has been filed by the GNCTD which mentions about the outermost boundary of the flood plain as 1:100 year flood plain and demarcation accordingly, but it is silent about 1 meter contour. The Tribunal in the matters concerning the demarcation flood plain of river Ganga and its tributary in respect of River Ganga Order 2016 for other stretches has directed the demarcation of flood plain with 1:100- year highest flood level with 1 meter contour, therefore, the same criteria is required to be followed for the 22 Kms stretch of river Yamuna in Delhi. Hence, we require the GNCTD and DDA to file a further report within 10 days disclosing the compliance of the said criteria.*

Direction in Hon'ble NGT Order dated 11.09.2025:

- *In compliance of order dated 25.08.2025, status report dated 09.09.2025 has been filed by the Environment Department, Govt. of NCT of Delhi.*

After detailed deliberations following was decided:

- I. GSDL informed that the 1:100-year floodplain map with 01 metre contour has been prepared, using the existing contour data available with them. The Special Secretary further directed IFCD to verify the draft map prepared by GSDL, undertake field-level

cross-checking through domain experts of IFCD, and address any limitations identified during the verification process. IFCD shall also convey the observed limitations to GSDL so that the final updated 1:100-year floodplain map with 1-meter contour intervals may be prepared accordingly. GSDL shall communicate the status within two days

(Action: IFCD and GSDL)

- II. IFCD informed that CWPRS has encountered technical limitations in preparing the 1:100-year floodplain map with 1-meter contour lines, as the data procured by IFCD from Survey of India and supplied to CWPRS was found to be inadequate for the required analysis. To address this gap, IFCD will procure the necessary data privately from Airbus, which is expected to take approximately 45 days. Upon receipt of the data, CWPRS will require an additional two months to prepare the final map with 1-meter contour lines. In this regard, IFCD is requested to furnish the timelines for completion of the said task.

(Action: GSDL and IFCD)

- III. DDA shall take proactive measures to remove illegal encroachments from the floodplain and report the action taken to the Environment Department.

(Action: DDA)

Meeting ended with a vote of thanks to the chair.



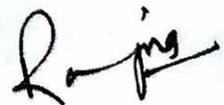
Dr. Ranjna Sharma
Senior Scientific Officer (Environment)

To

1. Vice Chairman, Delhi Development Authority
2. Principal Secretary, Irrigation Flood and Control Department, GNCTD
3. Secretary (IT), GNCTD
4. Managing Director, GSDL.

Copy for information to:

1. Secretary, Urban Development Department, GNCTD



(Dr. Ranjna Sharma
Senior Scientific Officer (Environment)

Fwd: Minutes of Meeting Dated 06-11-2025 in Compliance of Hon'ble NGT in OA 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plain with proper marking on the maps digitally

2 emails

Annexure-III

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com >

Wed, 03 Dec 2025 3:23:02 PM +0530

To "Ranjna Sharma"<ranjana.sh@delhi.gov.in>

Ma'am,

Please find the attachment draft ATR of I&FC department.

With regards,
EE CD-XIV

----- Forwarded message -----

From: **Executive Engineer CD-XIV Civil Division-XIV** <ifccdxiv@gmail.com>

Date: Mon, 1 Dec 2025 at 12:05

Subject: Fwd: Minutes of Meeting Dated 06-11-2025 in Compliance of Hon'ble NGT in OA 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plain with proper marking on the maps digitally

To: Ranjna Sharma <ranjana.sh@delhi.gov.in>, <direnv.delhi@delhi.gov.in>

----- Forwarded message -----

From: **Pallavi Tomar** <gsdl.pallavi@gmail.com>

Date: Fri, 28 Nov, 2025, 6:32 pm

Subject: Minutes of Meeting Dated 06-11-2025 in Compliance of Hon'ble NGT in OA 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plain with proper marking on the maps digitally

To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

Cc: Acharya <psa@nic.in>

Sir,

In reference to the above-mentioned subject, As directed GSDL to initiate the delineation of 1-meter contours on the 1:100-year floodplain map using the existing data available with them, and to cross-verify the boundary of the 1:100-year floodplain map with the corresponding 1-meter contour lines.

In compliance with these directions, GSDL has prepared a PDF map using the 1-meter contour data generated under the DSSDI project (year 2007-2008). In this map, the 1-meter contours have been superimposed on the 1:100-year floodplain boundary received from I & FC and CWC. It may be noted that no ground truthing has been undertaken by GSDL for creation of this pdf map.

In view of the above, As discussed please find a copy of the draft above-mentioned pdf map prepared in GSDL through lab-based GIS exercise as per the existing data

available in GSDL and flood boundary maps of 2023 and 1:100 years data received from I&FC and CWC for your review, comments, and feedback. Your input will help us finalize the map

 100yearFB with 209 Contour Value boundary.pdf

 100yearFB with 210 Contour Value boundary.pdf

 100yearFB with Contour.pdf

 100yearFB with 209 &210.pdf

1 Attachment(s)

Complied ATR on mom 06.11.,...
13.1 KB

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com >

Mon, 01 Dec 2025 12:07:02 PM +0530

To "Ranjna Sharma" <ranjana.sh@delhi.gov.in>, "direnv.delhi" <direnv.delhi@delhi.gov.in>

----- Forwarded message -----

From: **Pallavi Tomar** <gsdl.pallavi@gmail.com>

Date: Fri, 28 Nov, 2025, 6:32 pm

Subject: Minutes of Meeting Dated 06-11-2025 in Compliance of Hon'ble NGT in OA 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plain with proper marking on the maps digitally

To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

Cc: Acharya <psa@nic.in>

Sir,

In reference to the above-mentioned subject, As directed GSDL to initiate the delineation of 1-meter contours on the 1:100-year floodplain map using the existing data available with them, and to cross-verify the boundary of the 1:100-year floodplain map with the corresponding 1-meter contour lines.

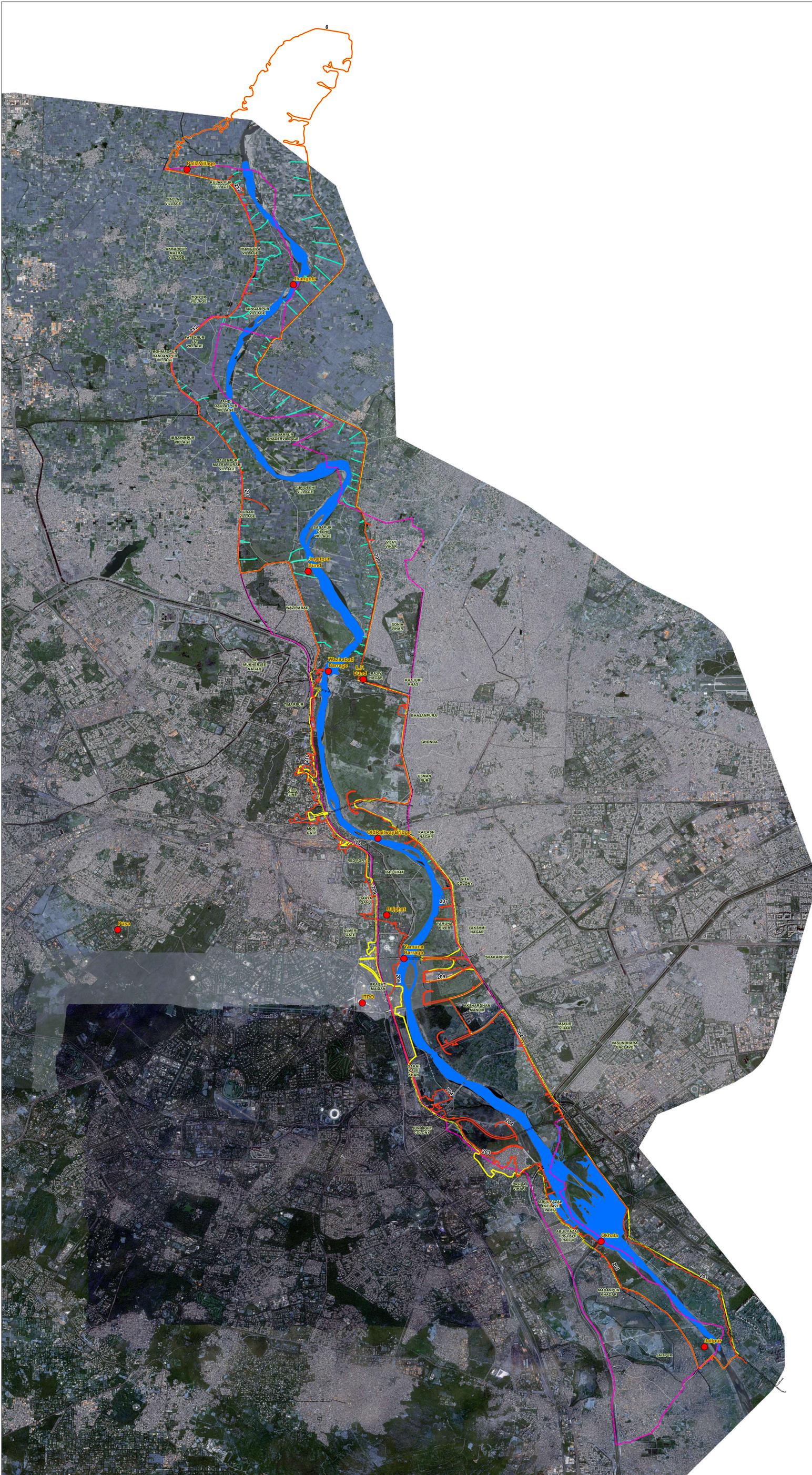
In compliance with these directions, GSDL has prepared a PDF map using the 1-meter contour data generated under the DSSDI project (year 2007–2008). In this map, the 1-meter contours have been superimposed on the 1:100-year floodplain boundary received from I & FC and CWC. It may be noted that no ground truthing has been undertaken by GSDL for creation of this pdf map.

Status Report of Concerned Department in Compliance to minutes of meeting dated 06.11.2025

S.No		Minutes of meeting dated 06.11.2025	Reply of IFCD
1	Para 2	<p>The Irrigation and Flood Control Department (IFCD) shall coordinate with the Central Water and Power Research Station (CWPRS), Pune, to ensure completion of the 1st study on the 1:100 year floodplain by 31st December, 2025, and preparation of the corresponding floodplain map delineating the 1:100 year highest flood level with 1- meter contour intervals.</p>	<p>CWPRS has encountered technical limitations in preparing the 1:100-year floodplain map with 1-meter contour lines, the data provided by Survey of India (SOI) as supplied to CWPRS was found to be inadequate for the required analysis. As informed by CWPRS, Pune there is a gap of 28.3 km stretch from Burari Garden to Okhla Bird Sanctuary. To address this gap, as decided during committee meeting, wherein the progress of the study in reference is being monitored, under the chairmanship of Member (RM), CWC on dated 14.11.2025 IFCD will procure the data from Airbus, which is expected to take approximately 45 days. Upon receipt of the data, CWPRS will require an additional five months to prepare the final map with 1-meter contour lines. In this regard, the timelines for completion of the said task is August 2026.</p>
2	Para 3	<p>The Irrigation and Flood Control Department (IFCD) was directed to obtain the latest Digital Elevation Model (DEM) data corresponding to 1-meter contour intervals, if available, from the Survey of India (SOI). The said data shall be utilized for accurate delineation of the 1:100 year floodplain map and for ensuring precision in contour-based demarcation activities to be undertaken subsequently.</p>	<p>In this connection, it is submitted that collected data from SOI has been handed over to the GSDL on 08.09.2025.</p> <p>GSDL informed that several tiles contain elevation values that appear inconsistent with the expected topography of Delhi, often reflecting abnormally higher/lower values which are tough to harmonise or reconcile through desktop processing without field verification. This discrepancy hinders creation of an accurate mosaic and high-resolution contour generation. It is also observed that data provided is in the form of a Digital Surface Model (DSM), which includes elevations of built structures such as buildings and towers over and above the basic terrain. However, for accurate contour generation, a Digital Terrain Model (DTM) (representing bare-earth elevation without any surface features without the buildings and towers) is required.</p> <p>Hence, this office again collected the combined/overlap data from SOI, which has been shared to the GSDL vide on 27.11.2025, for further course of action.</p>

3 Para 4	DDA shall ensure physical demarcation by erecting bollards under the supervision of the Joint Committee constituted vide HLC meeting dated 04.11.2024 upon availability of the finalized 1:100 year floodplain map with 1-meter contour intervals.	Does not pertain to this I&FCD
4 Para 5	DDA informed that drone data capturing the extent of encroachments in the O-Zone area is available. It was decided that the same shall be physically verified through a joint field survey team from the concerned departments. DDA shall coordinate with all other Departments for the same.	Does not pertain to this I&FCD

Map of 209 Countour Level at ORB Flood Boundary with Embankment

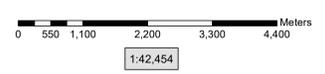


Legend

- Landmark (GSDL)
- Embankment (GSDL)
- Contour level 209 M at ORB
- Floodplain 1 in 100yr (I & FC)
- Yamuna River (GSDL)
- Shank (I & FC)
- Zone Boundary (DDA)
- Locality (GSDL)

Satellite Imagery 2023

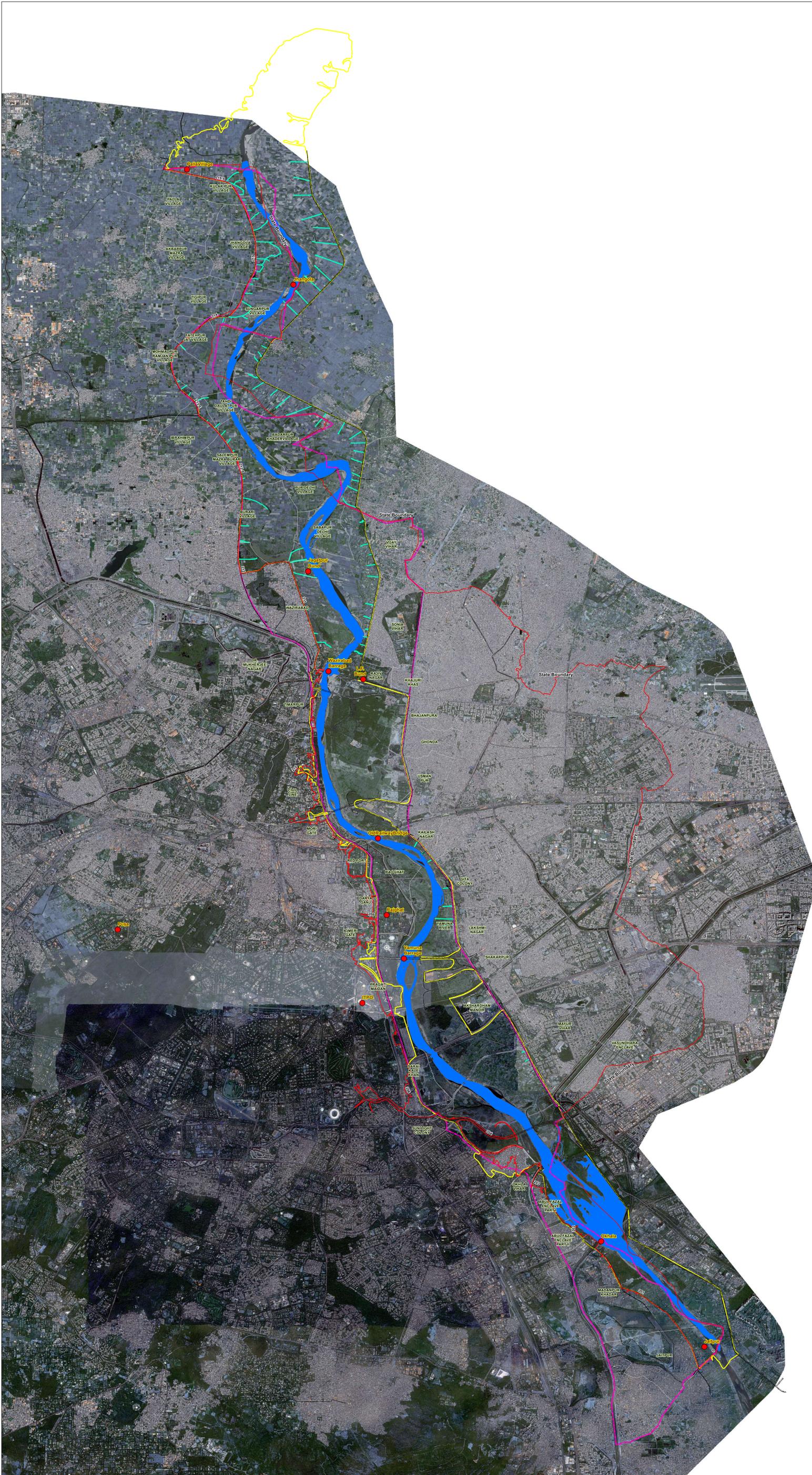
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 Civil Lines, New Delhi - 110054
 Website : www.gddl.org.in

Map of 210 Countour Level at ORB without Embankment

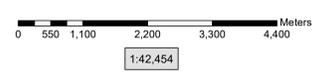


Legend

- Landmark (GSDL)
- Embankment (GSDL)
- Contour level 210 M at ORB
- Floodplain 1 in 100yr (I & FC)
- Yamuna River (GSDL)
- Shank (I & FC)
- Zone Boundary (DDA)
- Locality (GSDL)

Satellite Imagery 2023

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 Civil Lines, New Delhi - 110054
 Website : www.gddl.org.in

Print of CWC Model Result For 1 to 100 Year Flood Frequency on GSDL Based Data With 1M Contour

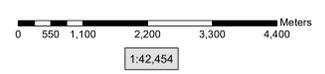


Legend

- Landmark (GSDL)
- Contour
- Embankment (GSDL)
- Floodplain 1 in 100yr (I &FC)
- Yamuna River (GSDL)
- Shank (I &FC)
- Zone Boundary (DDA)
- Locality (GSDL)

Satellite Imagery 2023

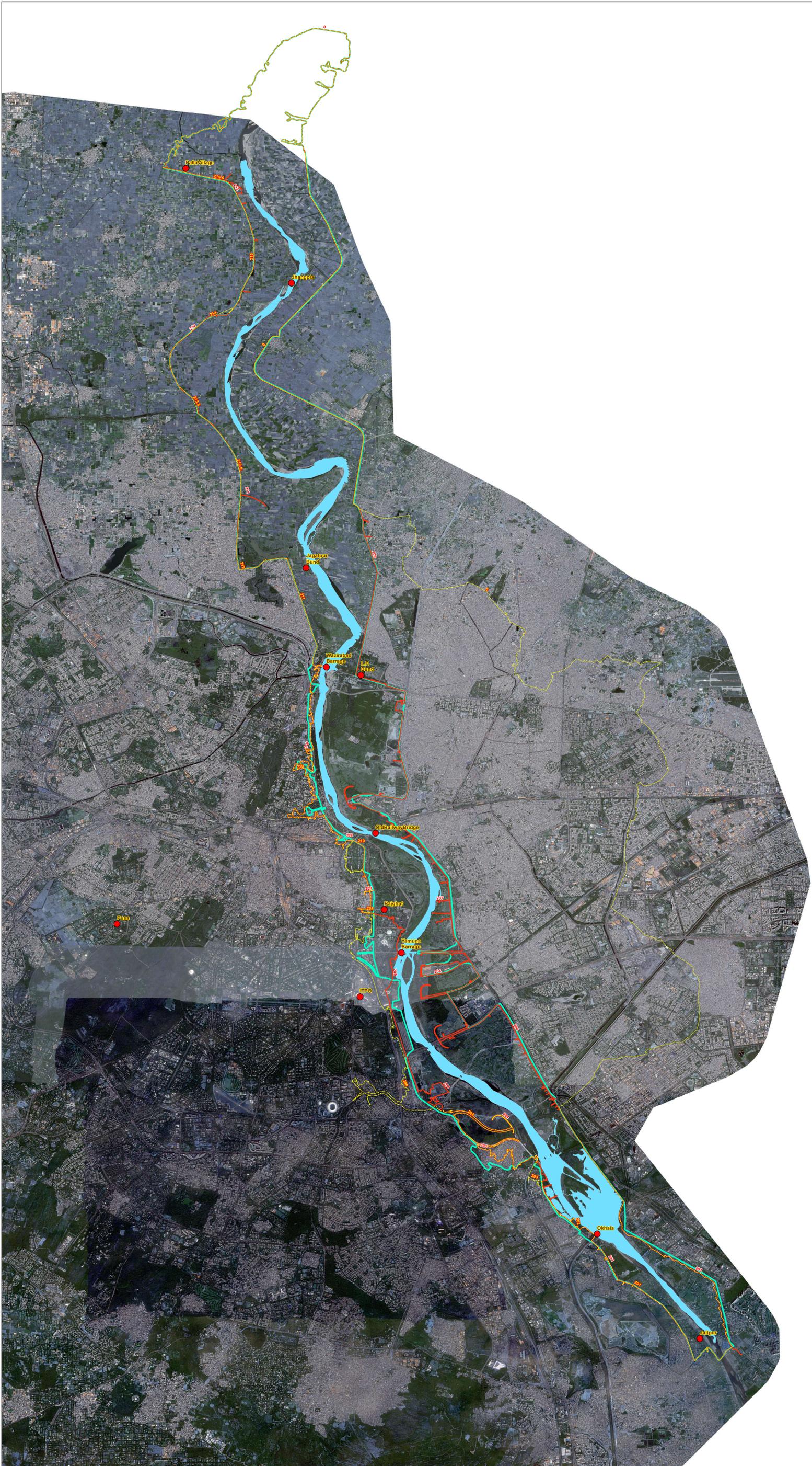
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Map of 1;100 Flood Plain Boundary & 209 & 210 Countour Level at ORB

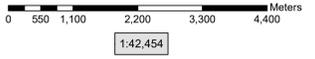


Legend

- Landmark (GSDL)
- Contour level 209 M at ORB
- Contour level 210 M at ORB
- Floodplain 1 in 100yr (I &FC)
- Yamuna River (GSDL)

Satellite Imagery 2023

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